

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1762  
(To be answered on the 28<sup>th</sup> November 2019)**

**SALE OF AIR INDIA**

1762. **SHRI MANISH TEWARI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the exact details of the Expression of Interest for the sale of Air India;
- (b) whether the Government has valued Air India and all its subsidiary companies together and if so, the exact enterprise value of Air India and its subsidiary companies put together;
- (c) the Methodology that has been adopted for valuation and the company which has valued Air India; and
- (d) the number of private Airlines that have closed operations since the open skies policy of 1992?

**ANSWER**

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

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- (a): Air India Specific Alternative Mechanism (AISAM) has been reconstituted which has approved the re-initiation of the strategic disinvestment of Air India and its subsidiaries. The preparation of Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the strategic disinvestment of Air India is in process.
  - (b): No, Sir.
  - (c): Does not arise in view of (b) above.
  - (d): 21 private airlines have closed the operations since 1992.

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